

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 246 OF 2017
AND
APPEAL NO. 247 OF 2017

Dated : 20th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**Torrent Power Ltd. ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Deepa Chawan
Mr. Hardik Luthra
Mr. Alok Shukla

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R-1

Mr. Jawal Tariq for R-2
Mr. Ankit Swarup for R-2

Mr. Anand K. Ganesan for R-11

ORDER

As agreed by both the parties, list this batch of appeal for further hearing on **31.07.2019**.

(S. D.Dubey)
Technical Member
pr/mkj

(Justice Manjula Chellur)
Chairperson